Written Answers to

Guidelines/Standard Operating Procedure (SOP) issued by the World Health Organisation (WHO)

251. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is strictly following all the guidelines/Standard Operating Procedure (SoP) issued by the World Health Organisation (WHO) in combating the Covid- 19 pandemic;

(b) if so, the details thereof;

(c) whether Government has come across any instances of violation of guidelines/ Standard Operating Procedure (SoP) issued by WHO; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) All guidelines, advisories and Standard Operating Procedure issued by Ministry of Health & Family Welfare have been prepared in consultation with concerned subject experts and in line with global best practices. Documents of World Health Organization and their experts are also consulted, wherever required.

(c) and (d) These are normative guidelines. States have the option of adopting/ adapting it or make their own guidelines, unless and until specified under a legal provision.

Health insurance cover for health workers

252. SHRI M. SHANMUGAM:

SHRI K.R. SURESH REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had made arrangements for health insurance cover for frontline health workers in the country;

(b) if so, the details thereof;

(c) if not, who will give adequate compensation to these health workers who are warriors in the fight against Covid-19;

Unstarred Questions

(d) whether any direction has been given to the State Governments for providing insurance cover to the health staff working under them, if so, the details thereof; and

(e) how many States have provided insurance cover to health staff, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) With an aim to provide a safety net to Health Workers fighting COVID-19 and working in the front-line, Pradhan Mantri Garib Kalyan Package: Insurance Scheme for Health Workers Fighting COVID-19' was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of ₹ 50 lakh to around 22.12 lakh public healthcare providers, including community health workers, who may have to be in direct contact and care of COVID-19 patients and who may be at risk of being impacted by this.

On account of the unprecedented situation, private hospital staff/ retired/volunteer/ local urban bodies/contract/daily wage/ ad-hoc/outsourced staff requisitioned by States/ Central hospitals/autonomous hospitals of Central/States/UTs, AIIMS & INIs/ hospitals of Central Ministries can also be drafted for COVID 19 related responsibilities. These cases are also covered under the scheme.

The scheme provides relief to the dependants of front-line health workers in case of loss of life due to COVID-19 or accidental death on account of COVID-19 related duty.

(d) 'Public Health & Hospitals' being a State subject, State Governments are free to provide insurance cover to the health workers under them.

(e) Data regarding provisioning of Health Insurance by the States to cover health staff is not maintained at the Central level.

Draft digital health management policy

253. SHRI BHASKAR RAO NEKKANTI: SHRI PARIMAL NATHWANI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has released the draft Health Data Management Policy for public feedback;